

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/12551/2025	TAPAS DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /37 /2025 ) //	AOR20220003422C202500037
2	D-BLAPL/12552/2025	MADHAB SARDAR VS STATE OF ODISHA	PATITAPABAN NATH VS	HARICHANDANPUR /182 /2024 ) //	AOR20230000492C202500007
3	D-BLAPL/12555/2025	SUMANTA BEHERA @ DUSA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	K.NUAGOAN /56 /2023 ) //	
4	D-BLAPL/12561/2025	SMT MERI @ MORI DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /37 /2025 ) //	AOR20220003422C202500038
5	D-BLAPL/12562/2025	RABARI SANJAY KUMAR @ M.RABARI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /116 /2025 ) //	
6	D-BLAPL/12563/2025	CHANDAN DAS VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 ) //	
7	D-BLAPL/12567/2025 BLAPL/4435/2025	PRADIP GURU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KEONJHAR TOWN /217 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000586/2025	
8	D-BLAPL/12571/2025	NANDA BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /100 /2024 ) //	
9	D-BLAPL/12574/2025	GUNI MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /46 /2025 ) //	
10	D-BLAPL/12578/2025	KRUTIBASA BEHERA @ MILU VS STATE OF ODISHA	RAKESH BEHERA VS	BETNOTI /278 /2024 ) //	
11	D-BLAPL/12584/2025	SADHU CHARAN GAJENDRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	BEGUNIA P.S. /110 /2025 ) //	

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12	D-BLAPL/12585/2025	RABINDRA SANKHUAL VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SOSO /30 /2025 () //	
13	D-BLAPL/12589/2025	SAROJ BEHERA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BALASORE SADAR /70 /2025 () //	AOR20220000014C202500021
14	D-BLAPL/12590/2025	SURENDRA NAIK @ PAPU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /146 /2025 () //	
15	D-BLAPL/12594/2025 BLAPL/4436/2025	RAJIB LOCHAN PRADHAN @ SILU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	RAIRAKHOL /91 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000209/2025	
16	D-BLAPL/12595/2025	MANOJ KUMAR BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PAIKMAL /189 /2022 () //	
17	D-BLAPL/12601/2025	RAHIMA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
18	D-BLAPL/12609/2025	KALU @ SK. SIKANDAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
19	D-BLAPL/12616/2025	PUNAM @ PUNAM BIND VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	AINTHAPALI /95 /2025 () //	
20	D-BLAPL/12628/2025	PRAHARI KUMAR VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BHAWANIPATNA SADAR /16 /2025 () //	AOD20240000603C202500011
21	D-BLAPL/12630/2025	ASHOK KUMAR TRIPATHY VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	BOLANGIR SADAR /39 /2025 () //	AOD20240000510C202500009
22	D-BLAPL/12636/2025	KUNA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /276 /2025 () //	AOD20240000242C202500075
23	D-BLAPL/12640/2025	NARSINGH DORA	ASIT KUMAR JENA	MATHILI /96 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/12642/2025	ARVIND	ASIT KUMAR JENA	ORKEL /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/12643/2025	TUFAN GIRI @ ROHIT CHATURBEDI	ASIT KUMAR JENA	ORKEL /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-CMAPL/16907/2025	SURENDRANATH LENKA	TAPAN KUMAR BISWAL	//	
		VS	VS	()	
		BISHNUPADA SETHI, I.A.S.		//	
27	D-CMAPL/16945/2025	PRANAB KISHORE SINGH SAMANTA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-CMAPL/16982/2025	SUBAS CHANDRA MANSINGH	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-CMAPL/16985/2025	RANGALATA KHATEI	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-CMAPL/16987/2025	SUKANTA CHARAN JENA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-CMP/16893/2025	HARI @ HARISH CHANDRA BEHERA	SUMIT KUMAR MOHANTY	//	AOR20220003068C202500006
		VS	VS	()	
		NILADRI ROUT		//	
32	D-CMP/16924/2025	OM PRAKASH AGRAWALA	SWAYAMJIT ROUT	//	
		VS	VS	()	
		KUMARI GEETA BARAI		//	
33	D-CMP/16927/2025	GULSON BIBI	ISRAIL KHAN	//	
		VS	VS	()	
		ZAIBOON BIBI		//	
34	D-CMP/16959/2025	ANOOPAM KUMAR PATRA @ ANUPAM PATRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	

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		SOHAN SINGH @ SOHAN SINGH MALHOTRA		//	
35	D-CMP/16975/2025	BIRA GOUD	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-CONTC/16891/2025	AKSHYA KUMAR PATTNAIK	RAJJEET ROY	//	AOR20220001462C202500054
		VS	VS	()	
		SANJEEB KUMAR MISHRA, SECRETARY SC AND ST DEVELOPMENT DEPTT.		//	
37	D-CONTC/16892/2025	HARIHAR MARTHA	ADV	//	AOD20230000737C202500035
		VS	VS	()	
		JAYASHREE MALLICK, SECRETARY, UNITED PURI NIMAPARA CENTRAL CO OP BANK LTD,PURI		//	
38	D-CONTC/16899/2025	SUNIL KUMAR PATTANAİK	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT,SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR,KHURDA		//	
39	D-CONTC/16915/2025	NARASINGH CHARAN PATI	ADV.	//	
		VS	VS	()	
		ABOLI SUNIL NARAVANE,ROURKELA DEVELOPMENT AUTHORITY		//	
40	D-CONTC/16930/2025	SARAT KUMAR BEHERA	ADV	//	AOR20220001616C202500053
		VS	VS	()	
		ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
41	D-CONTC/16941/2025	ASHOK KUMAR BARIK	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
42	D-CONTC/16943/2025	PRANJALI NAYAK	ADV.	//	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA,IAS		//	
43	D-CONTC/16947/2025	MANCHE PRADHAN	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
44	D-CONTC/17002/2025	BABULA @ BABULI BISWAL @ BABULA BISWAL	ADV.	//	
		VS	VS	()	
		ANKITA PRIYADARSINI PANDA,TAHASILDAR		//	
45	D-CONTC/17006/2025	SUDHIR KUMAR SAHU	ADV.	//	
		VS	VS	()	
		DEORANJAN KUMAR SINGH,IAS		//	

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46	D-CONTC/17010/2025	MUKTIKANTA SAHU VS SHALINI PANDIT, IAS	ADV. VS	// ()	
47	D-CRLA/12576/2025	PINTU @ DWARI GOCHHAYAT VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /44 /2022 ()	
48	D-CRLA/12604/2025	BITU RANJAN KHUNTIA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BALICHANDRAPUR /400 /2023 ()	
49	D-CRLA/12619/2025	DIPTA RANJAN MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /68 /2023 ()	AOD20240000364C202500065
50	D-CRLMA/12624/2025	SIBA MARANDI VS STATE OF ODISHA	ANANTA BALLAV SATAPATHY VS	// ()	AOR20220001030C202500003
51	D-CRLMC/12558/2025	SARAT KUMAR DAS VS STATE OF ODISHA	ANJAN KUMAR JENA VS	BADAMBADI /86 /2021 ()	
52	D-CRLMC/12566/2025	NITYANANDA PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BAIDYANATHPUR /94 /2023 ()	
53	D-CRLMC/12580/2025	LAXMAN MAHANTA VS STATE OF ODISHA	DEBASIS MISHRA VS	BARIA /34 /2022 ()	AOR20230001300C202500043
54	D-CRLMC/12583/2025	PRADIP DASH@PRADEEP DASH VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	//0 ()	
55	D-CRLMC/12597/2025	S.M.SAHID ALLI @ SAHIL VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BERHAMPUR TOWN /67 /2025 ()	
56	D-CRLMC/12598/2025	DEBASIS DUTTA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	//0 ()	
57	D-CRLMC/12603/2025	SANJAY KUMAR BEHERA	CHEERA RANJAN SATAPATHY	BARAMBA /266 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/12607/2025	PAPU @ SURYAKANT BISWAL	BIRAJA PRASAD TRIPATHY	ANGUL TOWN /348 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/12612/2025	TRIBIKRAM ACHARYA	ANUP KUMAR PATNAIK	SAHID NAGAR P.S. /93 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/12644/2025	SUBASH SAHOO	MANAS KUMAR CHAND	TANGI (KHURDA) /365 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/12650/2025	KUNA ROUT	MANAS KUMAR CHAND	HEMGIR /260 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMP/12568/2025	AMULI BEHERA	HRUDANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMP/12569/2025	DILLIP KUMAR MANADHATA	HRUDANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMP/12570/2025	ANUPAM PRASAD	HRUDANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMP/12581/2025	BIKRAM KESHARI RATH	SIDDHARTH PRASAD MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMP/12592/2025	NISHAKAR SWAIN	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMP/12600/2025	NIRMALA HEMBRAM	DILLIP KUMAR RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMP/12614/2025	MALAYA KUMAR BISOI	PRONOY MOHANTY	/ /0	
		VS	VS	()	

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69	D-CRLMP/12617/2025	DIRECTOR OF VIGILANCE, CUTTACK ABANI KUMAR SAHOO VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	// /0 0 //	
70	D-CRLMP/12637/2025	HARISHANKAR DHAL VS MAMATANJALI SETHI	MANOJ KUMAR PATI VS	// /0 0 //	
71	D-CRLMP/12641/2025	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// /0 0 //	
72	D-CRLREV/12556/2025	RASHMI RANJAN PRADHAN VS AJIT KUMAR SAHOO	RAMESH CHANDRA MAHARANA VS	// /0 0 //	
73	D-CRLREV/12575/2025	PRASHANT @ PRASANTA KUMAR SENAPATI VS STATE OF ODISHA(VIG.)	BISWA PRAKASH DHAL VS	// /0 0 //	
74	D-FAO/16894/2025	ANJALI PATEL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// /0 0 //	AOR20220001583C202500026
75	D-LAA/16977/2025	BHIKARI CHARAN GURU VS LAND ACQUISITION COLLECTOR, KALAHANDI	NIRANJAN SINGH (1) VS	// /0 0 //	AOR20220001234C202500010
76	D-MACA/16916/2025	BHASKAR MUDULI VS RABI SAHU	RAJIB LOCHAN PATTNAIK VS	// /0 0 //	
77	D-MACA/16918/2025	SUDESNA DAS VS M/S. MISSION DIRECTOR OF NRHM DEPT., BBSR	RAJIB LOCHAN PATTNAIK VS	// /0 0 //	
78	D-MACA/16966/2025	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK VS PHULAMANI BINDHANI	ADAM ALI KHAN VS	// /0 0 //	
79	D-MACA/16978/2025	BASANTI ORAM VS GENERAL MANAGER, OSRTC, CUTTACK	NIRANJAN SINGH (1) VS	// /0 0 //	AOR20220001234C202500011

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80	D-OTAPL/16990/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESHWAR VS M/S. VEDANTA LTD	ANUSHWARI KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500058
81	D-OTAPL/16997/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESHWAR VS M/S. VEDANTA LTD	ANUSHWARI KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500059
82	D-RSA/16901/2025	LELI GOUDA VS SOBHA CHALLAN	GOPINATH MISHRA VS	// 0 //	
83	D-RSA/16912/2025	GANESH SHABAR VS SUMESWAR SHABAR	DHANANJAYA MUND VS	// 0 //	
84	D-RSA/16933/2025	STATE OF ODISHA VS OM PRAKASH DAGA	SABITA RANJAN PATTNAIK,A.G.A VS	// 0 //	LOD20240000172C202500202
85	D-TRPCRL/12629/2025	MINI @ MINATI PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	NISCHINTAKOILI /14 /2024 0 //	
86	D-WA/16881/2025	TP WESTERN ODISHA DISTRIBUTION LIMITED (TPWOL) VS AJIT KUMAR KAR CHOUDHURY	MOHIT ROY VS	// 0 //	AOR20220001462C202500053
87	D-WA/16895/2025	STATE OF ODISHA VS ARNAPURNA DEI	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000194C202500208
88	D-WA/16917/2025	STATE OF ODISHA VS BIBHUTI BHUSAN JENA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202500213
89	D-WA/16969/2025	NATIONAL HEALTH MISION, BBSR VS JYOSHARANI PANDA	RAMDAS ACHARY VS	// 0 //	
90	D-WA/16979/2025	STATE OF ODISHA VS PRAVATI PRUSTY	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //	LOD20240000194C202500209
91	D-WA/16981/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000200C202500214

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		VS	VS	()	
92	D-WP(C)/16878/2025	BHAGYADHAR DAS SNEHALATA PANDA	ATUL TRIPATHY	//	AOD20240000618C202500046
		VS	VS	()	
93	D-WP(C)/16879/2025	STATE OF ODISHA ULLI CHANDRAHAS DORA	SADASIVA PATRA (1)	//	AOD20230000737C202500033
		VS	VS	()	
94	D-WP(C)/16880/2025	STATE OF ODISHA NABAGHANA BARIK	SADASIVA PATRA (1)	//	AOD20230000737C202500034
		VS	VS	()	
95	D-WP(C)/16882/2025	STATE OF ODISHA SUBAS CHANDRA SUNDARAY	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500045
		VS	VS	()	
96	D-WP(C)/16883/2025 WP(C)/11311/2025	COMMISSIONER OF CT AND GST AJAYA KUMAR SETHI	GYANA RANJAN SETHI	//	
		VS	VS	()	
97	D-WP(C)/16884/2025	STATE OF ODISHA PURNIMA SAHOO	ATUL TRIPATHY	//	AOD20240000618C202500045
		VS	VS	()	
98	D-WP(C)/16885/2025	STATE OF ODISHA BIRENDRA KUMAR PATI	DURGESH NARAYAN RATH	//	AOR20220001583C202500025
		VS	VS	()	
99	D-WP(C)/16886/2025	STATE OF ODISHA MINATI NAYAK	ATUL TRIPATHY	//	AOD20240000618C202500048
		VS	VS	()	
100	D-WP(C)/16887/2025	STATE OF ODISHA NAMITA MISHRA	ATUL TRIPATHY	//	AOD20240000618C202500047
		VS	VS	()	
101	D-WP(C)/16888/2025	STATE OF ODISHA M/S SANTOSHI MAA STEEL TRADERS , DHENKANAIPRASANNA KUMAR RATH (1)		//	
		VS	VS	()	
		UCO BANK		//	
102	D-WP(C)/16889/2025	AMULYA KUMAR BRAHMA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	

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103	D-WP(C)/16890/2025 WP(C)/11368/2025	STATE OF ODISHA JYOTI BEHERA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// // 0 //	
104	D-WP(C)/16896/2025	MITU NAIK VS COLLECTOR AND DIST.MAGISTRATE ANGUL	KAMAL BEHARI PANDA VS	// 0 //	
105	D-WP(C)/16897/2025	DURGA NANDINI MOHANTY VS STATE OF ORISSA	ANKITA MUKHERJI VS	// 0 //	
106	D-WP(C)/16898/2025	M/S BAJRANGBALI RE-ROLLERS PVT LTD VS OMBUDSMAN II ODISHA ELECTRICITY REGULATORY COMMISSION	GOURI MOHAN RATH VS	// 0 //	AOR20220001651C202500004
107	D-WP(C)/16900/2025	DUSHMANTA SEN RAY VS ADDITIONAL COMMISSIONER, ADDL. REVISION COURT NO. I, BOARD OF REVENUE, BBSR	BANAMALI SAHOO VS	// 0 //	
108	D-WP(C)/16902/2025	NALINI TRIPATHY VS THE AUTHORISED OFFICER CUM CHIEF MANAGER ROSARB BANK OF BARODA	BIRENDRA KUMAR MOHAPATRA VS	// 0 //	
109	D-WP(C)/16903/2025	MAMATA RANI BARIK VS UNION OF INDIA	JANAKI KANTA MAHAPATRA VS	// 0 //	
110	D-WP(C)/16904/2025	JANHABI DEEP @ JANABI DEEP VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
111	D-WP(C)/16905/2025	PANESWARI SOREN VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
112	D-WP(C)/16906/2025 WP(C)/11362/2025	RANJAN KUMAR ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOD20220004505C202500043
113	D-WP(C)/16908/2025 WP(C)/11382/2025	SWARNAPRAVA PRADHAN VS M/S BANADURGA TRADER	SEKH ZAKIR SUSSIN VS	// 0 //	AOR20230000872C202500036

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114	D-WP(C)/16909/2025	M/S KOSHAL AGRO AGENCIES VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //	
115	D-WP(C)/16910/2025	NIRMALA BAGH VS PRAMODA LAKRA	ARPIT SARANGI VS	// 0 //	
116	D-WP(C)/16911/2025 WP(C)/11333/2025	CHANDRAKANTA SATAPATHY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
117	D-WP(C)/16913/2025 WP(C)/11335/2025	PABITRA RANJAN NAYAK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
118	D-WP(C)/16914/2025 WP(C)/11332/2025	LALA DEBASIS RAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
119	D-WP(C)/16919/2025 WP(C)/11336/2025	MAA SIDDHA CHANDI SELF HELP GROUP, PATAPUR VS STATE OF ORISSA	RAMAKRISHNA NAYAK VS	// 0 //	
120	D-WP(C)/16920/2025	DILESWAR PRADHAN VS COMMISSIONER , GST AND CEBTRAL EXCISE AND CUSTOMS, BBSR	ASIT KUMAR DASH VS	// 0 //	
121	D-WP(C)/16921/2025	NIMAIN CHARAN PAIKRAY @ PALTASINGH VS TAHASILDAR, BHUBANESWAR	RAMAKANTA DAS VS	// 0 //	
122	D-WP(C)/16922/2025	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
123	D-WP(C)/16923/2025	BANAMALI ROUT VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //	
124	D-WP(C)/16925/2025	RAMKRISHNA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
125	D-WP(C)/16926/2025	SANGRAM KISHORE SAHOO	RAMAKRISHNA BISOI	//	AOD20240000311C202500035

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/16928/2025	BANAMBAR MISHRA	SUBRATA MISHRA	//	
		VS	VS	()	
		PRINCIPAL SECRETARY TO GOVT.OF ODISHA IN GENERAL ADMINISTRATION AND PENSION GRIEVANCE DEPT., BBSR			
127	D-WP(C)/16929/2025	SIMANCHAL SAHANI	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/16931/2025	BIDYADHAR SETHI	BIKRAM CHANDRA GHADAI	//	
		VS	VS	()	
		BABULI SETHI		//	
129	D-WP(C)/16932/2025	SUDHANSHU BHUSAN MOHAPATRA	SOUMYA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/16934/2025	NIMAIN CHARAN PAIKRAY @ PALTASINGH	RAMAKANTA DAS	//	
		VS	VS	()	
		TAHASILDAR BHUBANESWAR		//	
131	D-WP(C)/16935/2025	SHISHIR KUMAR SWAIN	AMIT KUMAR SAA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/16936/2025	SAROJ KUMAR PALEI	KARUNAKAR RATH	//	
	WP(C)/11338/2025	VS	VS	()	
		STATE OF ORISSA		//	
133	D-WP(C)/16937/2025	PADMA CHARAN PRADHAN	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/16938/2025	MINATI SAMAL	BASUDEV BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/16939/2025	NARAYAN ROUT	BIBHU PRASAD DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/16940/2025	RADHASHYAM SAHOO	SANGRAM JENA	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/16942/2025	STATE OF ODISHA SURYANARAYAN MOHANTY VS	BIJAYALAXMI SAHOO VS	// // ()	
138	D-WP(C)/16944/2025	STATE OF ODISHA HIRA DIGAL VS	ASHIT KUMAR DASH VS	// // ()	
139	D-WP(C)/16946/2025	STATE OF ODISHA SATYAJIT PRADHAN VS	BRAJA RAJ SAI VS	// // ()	
140	D-WP(C)/16948/2025	THE CHAIRMAN CUM MANAGING DIRECTOR MCL, SAMBALPUR M/S BAJARANG METALICS LTD VS	JAGJIT SINGH CHHABRA VS	// // ()	AOR20230000242C202500004
141	D-WP(C)/16949/2025	M/S SHIVOM MINERALS (P) LTD PITAR DIGAL VS	ASHIT KUMAR DASH VS	// // ()	
142	D-WP(C)/16950/2025	STATE OF ODISHA DIGAMBAR PATRO VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500036
143	D-WP(C)/16951/2025	STATE OF ODISHA TARANGINI MOHAPATRA VS	SUSHANTA KUMAR JOSHI VS	// // ()	
144	D-WP(C)/16952/2025	STATE OF ODISHA ANUPAMA PATNAIK VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500037
145	D-WP(C)/16953/2025	STATE OF ODISHA BIJAYA KUMAR PANDA VS	CHITRASEN PARIDA VS	// // ()	AOR20220001432C202500018
146	D-WP(C)/16954/2025	CENTRAL BOARD OF DIRECT TAXES (CBDT) MOTER TERASA HEALTH WORKERS (FEMALE) TRADE UNION VS	INDRAJIT KUMAR JENA VS	// // ()	
147	D-WP(C)/16955/2025	STATE OF ODISHA LAGANA SIDHU VS	PRASANTA KUMAR DAS VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :24/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
148	D-WP(C)/16956/2025	MAHANADI COALFIELDS LIMITED VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
149	D-WP(C)/16957/2025	PRATYUSH RANJAN SATAPATHY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
150	D-WP(C)/16958/2025	JEEBANANANDA TRIPATHY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
151	D-WP(C)/16960/2025	KAMALAKANTA SWAIN VS OMBUDSMAN, KHURDA	DILLIP KUMAR RAY VS	// 0 //	
152	D-WP(C)/16961/2025	RUKMANI SAHOO VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //	
153	D-WP(C)/16962/2025 WP(C)/11351/2025	M/S. SABYASACHI MAHAKUL, DHENKANAL VS EXECUTIVE OFFICER, NAC BHUBAN, DHENKANAL	SUDEEPTA KUMAR SINGH VS	// 0 //	
154	D-WP(C)/16963/2025	JAI MAA DURGA SELF HELP GROUP, BALESWAR VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
155	D-WP(C)/16964/2025	BANSIDHAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
156	D-WP(C)/16965/2025	PADMA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
157	D-WP(C)/16967/2025	PUNJAB NATIONAL BANK (E-UBI) VS COLLECTOR AND DIST.MAGISTRATE BHADRAK	ANJAN KUMAR BISWAL VS	// 0 //	
158	D-WP(C)/16968/2025	KANCHAN PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
159	D-WP(C)/16970/2025	RAGHUNATH PALEI	CHITTA RANJAN PATTNAIK	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/16971/2025	SUJATA PRADHAN	ANURAG PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/16972/2025	LAXMIDHARA BEHERA	SATYABRATA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/16973/2025	GYANA RANJAN DAS	JYOTSNA RANI TRIPATHY	//	
		VS	VS	0	
		THE COMMISSIONER, C.M.C.CUTTACK		//	
163	D-WP(C)/16974/2025	LAXMIDHAR SAHOO	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/16976/2025	KALPANA SETHI	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/16980/2025	AVAMAYEE NAYAK	SARAT KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/16983/2025	DIPTIMAYEE PATTNAIK	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/16984/2025	B.GOPINATH REDDY	GUNAKAR MISHRA	//	AOD20220001937C202500002
		VS	VS	0	
		THE GARISSON ENGINEER,MILITARY ENGINEER SERVICES		//	
168	D-WP(C)/16986/2025	AMBIKA PRASAD DASH	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/16988/2025	BIJAYA KUMAR RATH	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/16989/2025	PADMANAV NAYAK	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/16991/2025	STATE OF ODISHA KAILASH CHANDRA BARIK VS	SOMANATH NANDA VS	// // 0	
172	D-WP(C)/16992/2025	STATE OF ODISHA SIDHARTHA KUMAR NANDA VS	ALOK KUMAR PANDA VS	// // 0	AOD20240000536C202500004
173	D-WP(C)/16993/2025	UNION OF INDIA M/S SOCIETY FOR ENVIRONMENTAL PROMOTION AND RURAL RESOURCE DEVELOPMENT (SEPHRD) VS	ANAKHUMBAR HISO VS	// // 0	
174	D-WP(C)/16994/2025	STATE OF ODISHA SIBA SANKAR PATRO VS	ALOK KUMAR PANDA VS	// // 0	AOD20240000536C202500005
175	D-WP(C)/16995/2025	UTKAL GRAMIN BANK M/S. MAA SARALA RICE MILL, DHENKANAL VS	PRINCE PATNAIK VS	// // 0	
176	D-WP(C)/16996/2025	AGM AND MCC HEAD, PUNJAB NATIONAL BANK, MCC CUTTACK KARTICK CHANDRA PATRA VS	SUMITRA MOHANTY VS	// // 0	
177	D-WP(C)/16998/2025	STATE OF ODISHA SARADA KUMARI ACHARYA VS	LAXMIKANTA MOHANTY VS	// // 0	
178	D-WP(C)/16999/2025	STATE OF ODISHA M/S. MAA SARASWATI RICE MILL, DHENKANAL VS	PRINCE PATNAIK VS	// // 0	
179	D-WP(C)/17000/2025	AGM AND MCC HEAD, PUNJAB NATIONAL BANK, MCC CUTTACK GANGADHAR PRADHAN VS	SAGARIKA SAHOO VS	// // 0	
180	D-WP(C)/17001/2025	STATE OF ODISHA SWOMEN AGARBATI WORKS VS	OM SWARUP VS	// // 0	
181	D-WP(C)/17003/2025	UMESH KUMAR PANDA TRILOCHAN DAS VS	SAGARIKA SAHOO VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/17004/2025	BHARAT BIKASH INSTITUTION GROUP(BBIG) DEBENDRA PRADHA VS STATE OF ODISHA	RABINDRA KUMAR MOHAPATRA VS	// () //	
183	D-WP(C)/17005/2025	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// () //	
184	D-WP(C)/17007/2025	SARAT NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// () //	
185	D-WP(C)/17008/2025	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// () //	
186	D-WP(C)/17009/2025	GOBIND JEW VS COMMISSIONER OF ENDOWMENTS, ODISHA , BBSR	RABINDRA KUMAR RAUTARAY VS	// () //	
187	D-WP(C)/17011/2025	PRAVAKAR NANDA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //	
188	D-WP(C)/17012/2025	SANJUKTA SETHI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// () //	
189	D-WPCRL/12550/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	JAGANNATH BHUYAN VS	BANKI /113 /2025 () //	AOR20230001300C202500041
190	D-WPCRL/12621/2025	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	ABHIJIT DAS VS	//0 () //	
191	D-ABLAPL/12553/2025	CHEMA @ PURNA CHANDRA SAHU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIANTA P.S. /127 /2025 () //	AOR20220003722C202500057
192	D-ABLAPL/12554/2025	PRAFULLA NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	FATEGARH /301 /2023 () //	
193	D-ABLAPL/12557/2025	RAJIB BANERJEE	SOUMIK SPANDAN TRIPATHY	KAMAKHYANAGAR /644 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/12559/2025	BHAJAMAN PUTEL @ BHAJAMANA @ TANKADHARIBHARA	PRASANNA DAS	SINDHIKELA PS /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/12560/2025	LALATENDU ROUT	DEEPAK KU SAHOO	MARSHAGHAI /102 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/12564/2025	SHIBA SANKAR PADHI	MAHES DAS	PATTAMUNDAI RURAL PS /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/12565/2025	SWARNAPRAVA LENKA	ASHOK KUMAR SAHOO	NIKIRAI /124 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/12572/2025	RUDRA BEHERA	VIVEKANANDA JENA	BHANJANAGAR /594 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/12573/2025	SHEKH AKBAR @ S.K. AKBAR	SURYAKANTA DWIBEDI	RANPUR /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/12577/2025	GOURI SHANKAR BEHERA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	DEOGARH /598 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/12579/2025	MADHUSMITA RANA	MAHES DAS	AUL /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/12582/2025	SASHI BHUSAN KUMAR SINGH	RAMAKANTA DAS	LINGARAJ P.S. /179 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/12586/2025	PRAVAT MOHAPATRA @ PRAVAT KUMAR MOHAPATRA	ASHANKA SHEKHAR PATRA	UDALA /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/12587/2025	RAJA JENA @ RAJESHA JENA	ABHISIDDHANTA SAHOO	JODAPADAR /45 /2025	AOR20220000014C202500020
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/12588/2025	STATE OF ODISHA DAUD @ SK. DAUD ALLI VS	DALIRANI BEHURAY VS	// UDALA /133 /2025 ()	
206	D-ABLAPL/12591/2025	STATE OF ODISHA MUNSIRAM BAG VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /349 /2024 ()	
207	D-ABLAPL/12593/2025	STATE OF ODISHA HABILI @ ALOK DAS VS	ASHOK KUMAR SAHOO VS	// PATKURA /50 /2025 ()	
208	D-ABLAPL/12596/2025	STATE OF ODISHA SIDHESWAR PRADHAN VS	SATYA RANJAN MULIA VS	// JODAPADAR /167 /2024 ()	
209	D-ABLAPL/12599/2025	STATE OF ODISHA AVIJIT SETHI VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /94 /2025 ()	
210	D-ABLAPL/12602/2025	STATE OF ODISHA NIKITA PARWEEN @ NIKHAT PARWEEN VS	AMULYA RATNA PANDA VS	// / /0 ()	
211	D-ABLAPL/12605/2025	STATE OF ODISHA LINGA DORA @ LINGA RAJ DORA VS	DURGA PRASAD PATTNAIK VS	// PUINTALA /199 /2024 ()	
212	D-ABLAPL/12606/2025	STATE OF ODISHA HEMANTA KUMAR NAYAK VS	BASANTA KUMAR DAS VS	// BOLAGARH P.S. /89 /2025 ()	
213	D-ABLAPL/12608/2025	STATE OF ODISHA ANJUM ARA BEGUM VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /80 /2025 ()	
214	D-ABLAPL/12610/2025	STATE OF ODISHA GOBINDA SUNA VS	AMITAV TRIPATHY VS	// PAIKMAL /23 /2025 ()	
215	D-ABLAPL/12611/2025	STATE OF ODISHA FAUGI @ SK. MUKTAR @ FOUZI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE TOWN /76 /2025 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :24/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-ABLAPL/12613/2025	SUNIL KUMAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 () //	
217	D-ABLAPL/12615/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	MANORANJAN MUDULI VS	KHURDA SADAR /104 /2025 () //	AOD20240000388C202500010
218	D-ABLAPL/12618/2025	KRISH AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /4 /2025 () //	
219	D-ABLAPL/12620/2025	ANIL CHOUDHURY VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /109 /2024 () //	
220	D-ABLAPL/12622/2025	LIPU OM BEJA VS STATE OF ODISHA	SAROJINI SINGH VS	PURI TOWN /56 /2025 () //	AOR20250000384C202500002
221	D-ABLAPL/12623/2025	RISHI SAH @ HERO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /247 /2025 () //	
222	D-ABLAPL/12625/2025	GOURANGA NANDA @ DAMDAM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /153 /2025 () //	
223	D-ABLAPL/12626/2025	PADMALOCHAN BISWAL VS STATE OF ODISHA	BISWAJIT PASAYAT VS	MAHILA P.S. BUXIBAZAR /43 /2025 () //	
224	D-ABLAPL/12627/2025	SHYAM SUNDAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //	
225	D-ABLAPL/12631/2025	SUMANTA DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /106 /2023 () //	
226	D-ABLAPL/12632/2025	KALANDI SAHOO VS STATE OF ODISHA	BIBHUDUTTA SURYAVASI VS	MANGALA BAG /138 /2025 () //	
227	D-ABLAPL/12633/2025	SURYA NARAYAN RATH	DIPTI RANJAN BHOKTA	PATTAMUNDAI /114 /2022	

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/12634/2025	SATYA NARAYAN PANIGRAHI	SURYA NARAYAN MISHRA	SORO /304 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/12635/2025	MINATI PANDA	SURYA NARAYAN MISHRA	SORO /304 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/12638/2025	SAROJ SAHOO	GYANA RANJAN DHAL	JAJPUR TOWN /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/12639/2025	MANAS SAMAL	ASIT KUMAR JENA	BADACHANA /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/12645/2025	BANKANIDHI BALIARSINGH	MANAS KUMAR CHAND	BAGHAMARI /71 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/12646/2025	SANTOSH KUMAR DAS	MANAS KUMAR CHAND	BAGHAMARI /72 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/12647/2025	DASARATHI KARAN	MANAS KUMAR CHAND	BAGHAMARI /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/12648/2025	HAJURI NARASINGHA KHUNTIA	KISHORE KUMAR MISHRA	PURI TOWN /149 /2025	AOD20240000867C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/12649/2025	SUJIT SAHU	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/12651/2025	BIDYADHAR BARIHA	AMITAV TRIPATHY	BUDEN /18 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :24/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/12629/2025 TRPCRL/ /	MINI @ MINATI PRADHAN MP	BASUDEV PUJARI	36/2025
2	D-CRLMP/12637/2025 CRLMP/ /	HARISHANKAR DHAL MP	MANOJ KUMAR PATI	92/2025
3	D-LAA/16977/2025 LAA/ /	BHIKARI CHARAN GURU MP	NIRANJAN SINGH (1)	112/2025
4	D-OTAPL/16990/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SARBESWAR SAHOO	112/2025
5	D-OTAPL/16990/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SARBESWAR SAHOO	113/2025
6	D-LAA/16977/2025 LAA/ /	BHIKARI CHARAN GURU MP	NIRANJAN SINGH (1)	113/2025
7	D-OTAPL/16997/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	SARBESWAR SAHOO	114/2025
8	D-OTAPL/16997/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	SARBESWAR SAHOO	115/2025
9	D-CONTC/53851/2024 CONTC/57/2025	AMIT KUMAR JENA MP	ADV.	169/2025
10	D-CMAPL/16945/2025 CMAPL/ /	PRANAB KISHORE SINGH SAMANTA MP	ADV.	244/2025
11	D-MATA/15454/2025 MATA/ /	KAMLESH KUMAR MANEK MP	LAXMINARAYAN PATEL	252/2025
12	D-CRLREV/12575/2025 CRLREV/ /	PRASHANT @ PRASANTA KUMAR SENAPATI MP	BISWA PRAKASH DHAL	351/2025
13	D-FAO/12448/2025 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE CO.LTD. MP	LABESH KHINRA	362/2025
14	D-BLAPL/3118/2025 BLAPL/1179/2025	SACHIDANANDA NAG MP	SARBESWAR SAHOO	492/2025
15	D-BLAPL/7199/2022 BLAPL/7199/2022	ARDHENDHU KUMAR DAS MP	ADWITIYA SATPATHY	493/2025
16	D-BLAPL/8129/2025 BLAPL/3857/2025	RAJESH BEHERA MP	DURGA PRASAD PATTNAIK	494/2025
17	D-RSA/51182/2024 RSA/3/2025	AKSHAYA KUMAR MAHALA MP	AMIYA KUMAR MOHANTY	627/2025
18	D-RSA/16912/2025 RSA/ /	GANESH SHABAR MP	DHANANJAYA MUND	628/2025
19	D-RSA/16933/2025 RSA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	629/2025
20	D-RSA/16933/2025 RSA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	630/2025
21	D-RSA/16933/2025 RSA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	631/2025
22	D-RSA/12077/2025 RSA/ /	BIDULATA SAMAL MP	RAJ BIMAL DAS	632/2025
23	D-CMP/14328/2025 CMP/542/2025	ASHOK KUMAR DASH MP	LALIT KUMAR MAHARANA	655/2025
24	D-CMP/16924/2025 CMP/ /	OM PRAKASH AGRAWALA MP	SWAYAMJIT ROUT	656/2025
25	D-CMP/52827/2024 CMP/1491/2024	SESA JENA @ KRUSHNA CHANDRA JENA MP	KSHIROD KUMAR ROUT	657/2025
26	D-CMP/13719/2025	MALATI LATA MALLICK	NIROD KUMAR SAHU	

27	CMP/ / D-CMP/16959/2025	MP ANOOPAM KUMAR PATRA @ ANUPAM PASTURAV SUMAN BHUYAN	658/2025
28	CMP/ / D-CMP/53017/2024	MP RAMESH CHANDRA AGRAWAL	659/2025
29	CMP/22/2025 D-CMP/16975/2025	MP BIRA GOUD	660/2025
30	CMP/ / D-ABLAPL/8768/2025	MP MANISH PRADHAN	661/2025
31	ABLAPL/3354/2025 D-ABLAPL/11613/2024	MP MANTU MALLA	896/2025
32	ABLAPL/5104/2024 D-ABLAPL/11126/2025	MP RANKANIDHI SAHOO	897/2025
33	ABLAPL/4262/2025 D-ABLAPL/3831/2025	MP JYOTIRANJAN NAYAK @ BHAGU NAYAK	898/2025
34	ABLAPL/1528/2025 D-MACA/329/2023	MP M/S. NATIONAL INSURANCE CO. LTD.	899/2025
35	MACA/329/2023 D-MACA/16916/2025	MP BHASKAR MUDULI	1131/2025
36	MACA/ / D-MACA/16918/2025	MP SUDESNA DAS	1132/2025
37	MACA/ / D-MACA/16918/2025	MP SUDESNA DAS	1133/2025
38	MACA/ / D-MACA/16966/2025	MP D.M., NATIONAL INSURANCE CO. LTD., CUTTACK	1134/2025
39	MACA/ / D-MACA/16978/2025	MP BASANTI ORAM	1135/2025
40	MACA/ / D-CRLMC/21049/2024	MP SUBHANKAR BISWAS	1136/2025
41	CRLMC/2681/2024 D-CRLMC/12558/2025	MP SARAT KUMAR DAS	1168/2025
42	CRLMC/ / D-CRLMC/12607/2025	MP PAPU @ SURYAKANT BISWAL	1169/2025
43	CRLMC/ / D-CRLMC/9106/2025	MP SWARNAMAYEE DAS	1170/2025
44	CRLMC/1251/2025 D-CRLMC/8899/2025	MP ASHIT KUMAR MALLICK	1171/2025
45	CRLMC/ / D-CRLMC/8897/2025	MP ASHIT KUMAR MALLICK	1172/2025
46	CRLMC/ / D-CRLA/12576/2025	MP PINTU @ DWARI GOCHHAYAT	1173/2025
47	CRLA/ / D-CRLA/12576/2025	MP PINTU @ DWARI GOCHHAYAT	1181/2025
48	CRLA/ / D-CRLA/12604/2025	MP BITU RANJAN KHUNTIA	1182/2025
49	CRLA/ / D-CRLA/12604/2025	MP BITU RANJAN KHUNTIA	1183/2025
50	CRLA/ / D-CRLA/12604/2025	MP BITU RANJAN KHUNTIA	1184/2025
51	CRLA/ / D-CRLA/12619/2025	MP DIPTA RANJAN MAHAKUD	1185/2025
52	CRLA/ / D-CRLA/12619/2025	MP DIPTA RANJAN MAHAKUD	1186/2025
53	CRLA/ / D-CRLA/407/2014	MP GUNANIDHI JENA@GUNIA	1187/2025
54	CRLA/407/2014 D-WA/16875/2025	MP STATE OF ODISHA	1188/2025
55	WA/ / D-WA/16875/2025	MP STATE OF ODISHA	2164/2025
56	WA/ / D-WA/16875/2025	MP STATE OF ODISHA	2165/2025
57	WA/ / D-WA/16881/2025	MP TP WESTERN ODISHA DISTRIBUTION LIMITED (TPWODL)	2166/2025
	WA/ /	MP	2167/2025

58	D-WA/16881/2025 WA/ /	TP WESTERN ODISHA DISTRIBUTION LIMITED (DEPTWODL) MP		2168/2025
59	D-WA/16876/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2169/2025
60	D-WA/16876/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2170/2025
61	D-WA/16876/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2171/2025
62	D-WA/16877/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2172/2025
63	D-WA/16877/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2173/2025
64	D-WA/16877/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2174/2025
65	D-WA/16895/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2175/2025
66	D-WA/16895/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2176/2025
67	D-WA/16917/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2177/2025
68	D-WA/16917/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2178/2025
69	D-WA/16969/2025 WA/ /	NATIONAL HEALTH MISION, BBSR MP	RAMDAS ACHARY	2179/2025
70	D-WA/16969/2025 WA/ /	NATIONAL HEALTH MISION, BBSR MP	RAMDAS ACHARY	2180/2025
71	D-WA/16969/2025 WA/ /	NATIONAL HEALTH MISION, BBSR MP	RAMDAS ACHARY	2181/2025
72	D-WA/16979/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2182/2025
73	D-WA/16979/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2183/2025
74	D-WA/26195/2024 WA/1823/2024	NATIONAL INSTITUTE OF SCIENCE, EDUCATION AND RESEARCH, BBSR MP		2184/2025
75	D-WA/16979/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2185/2025
76	D-WA/16981/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2186/2025
77	D-WA/16981/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2187/2025
78	D-WP(C)/41534/2023 WP(C)/41534/2023	PURNA CHANDRA NISHANKA MP	GYANARANJAN SETHI	6957/2025
79	D-WP(C)/16883/2025 WP(C)/11311/2025	AJAYA KUMAR SETHI MP	GYANA RANJAN SETHI	6958/2025
80	D-WP(C)/16620/2025 WP(C)/11285/2025	DR. KASHI BISWANATH SOREN MP	SHASHI BHUSAN JENA	6959/2025
81	D-WP(C)/11758/2025 WP(C)/ /	BINOD BISWAL MP	TUSAR KANTAI PRAHARAJ	6960/2025
82	D-WP(C)/16890/2025 WP(C)/11368/2025	JYOTI BEHERA MP	AMIT KUMAR SAA	6961/2025
83	D-WP(C)/16878/2025 WP(C)/ /	SNEHALATA PANDA MP	ATUL TRIPATHY	6962/2025
84	D-WP(C)/12265/2025 WP(C)/8739/2025	DILLEEP KUMAR BEHERA MP	LAXMIKANTA MOHANTY	6963/2025
85	D-WP(C)/12265/2025 WP(C)/8739/2025	DILLEEP KUMAR BEHERA MP	LAXMIKANTA MOHANTY	6964/2025
86	D-WP(C)/25884/2022 WP(C)/25884/2022	GOVINDA CHANDRA SAHOO MP	SISIR KUMAR PUROHIT	6965/2025
87	D-WP(C)/16880/2025 WP(C)/ /	NABAGHANA BARIK MP	SADASIVA PATRA (1)	6966/2025
88	D-WP(C)/16259/2025 WP(C)/10885/2025	BISWARANJAN MOHANTY MP	SAIBRATA RATH	6967/2025
89	D-WP(C)/16902/2025	NALINI TRIPATHY	BIRENDRA KUMAR MOHAPATRA	

	WP(C)/ /	MP		6968/2025
90	D-WP(C)/16882/2025	SUBAS CHANDRA SUNDARAY	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		6969/2025
91	D-WP(C)/16905/2025	PANESWARI SOREN	SURAJ MOHANTY	
	WP(C)/ /	MP		6970/2025
92	D-WP(C)/29511/2024	M.MOHAN REDDY	DHANANJAYA MUND	
	WP(C)/18047/2024	MP		6971/2025
93	D-WP(C)/16909/2025	M/S KOSHAL AGRO AGENCIES	ASIT KUMAR DASH	
	WP(C)/ /	MP		6972/2025
94	D-WP(C)/16758/2025	CHAINA SETHY	NIHAL RATH	
	WP(C)/ /	MP		6973/2025
95	D-WP(C)/16911/2025	CHANDRAKANTA SATAPATHY	SUBHASREE MOHANTY	
	WP(C)/11333/2025	MP		6974/2025
96	D-WP(C)/16884/2025	PURNIMA SAHOO	ATUL TRIPATHY	
	WP(C)/ /	MP		6975/2025
97	D-WP(C)/16913/2025	PABITRA RANJAN NAYAK	SUBHASREE MOHANTY	
	WP(C)/11335/2025	MP		6976/2025
98	D-WP(C)/16906/2025	RANJAN KUMAR ROUT	ANJAN KUMAR BISWAL	
	WP(C)/11362/2025	MP		6977/2025
99	D-WP(C)/23152/2017	MST LAXMI DASH ALIAS BAG	M/S.AMIT PRASAD BOSE	
	WP(C)/23152/2017	MP		6978/2025
100	D-WP(C)/16914/2025	LALA DEBASIS RAY	SUKANTA KUMAR DALAI	
	WP(C)/11332/2025	MP		6979/2025
101	D-WP(C)/19623/2018	KALESWAR PRASAD HOTTA		6980/2025
	WP(C)/19623/2018	MP		
102	D-WP(C)/16886/2025	MINATI NAYAK	ATUL TRIPATHY	
	WP(C)/ /	MP		6981/2025
103	D-WP(C)/16919/2025	MAA SIDDHA CHANDI SELF HELP GROUP	PRATAP NAYAK	
	WP(C)/11336/2025	MP		6982/2025
104	D-WP(C)/6681/2020	DHARMANANDA MISHRA	BIKRAM SENAPATI	
	WP(C)/6681/2020	MP		6983/2025
105	D-WP(C)/16887/2025	NAMITA MISHRA	ATUL TRIPATHY	
	WP(C)/ /	MP		6984/2025
106	D-WP(C)/16921/2025	NIMAIN CHARAN PAIKRAY @ PALTASINGH	CHAMAKANTA DAS	
	WP(C)/ /	MP		6985/2025
107	D-WP(C)/16920/2025	DILESWAR PRADHAN	ASIT KUMAR DASH	
	WP(C)/ /	MP		6986/2025
108	D-WP(C)/16925/2025	RAMKRISHNA SAHU	TRILOCHAN NANDA	
	WP(C)/ /	MP		6987/2025
109	D-WP(C)/16928/2025	BANAMBAR MISHRA	SUBRATA MISHRA	
	WP(C)/ /	MP		6988/2025
110	D-WP(C)/11791/2016	KOTNI NIRMAL KUMAR		6989/2025
	WP(C)/11791/2016	MP		
111	D-WP(C)/16934/2025	NIMAIN CHARAN PAIKRAY @ PALTASINGH	CHAMAKANTA DAS	
	WP(C)/ /	MP		6990/2025
112	D-WP(C)/16936/2025	SAROJ KUMAR PALEI	KARUNAKAR RATH	
	WP(C)/11338/2025	MP		6991/2025
113	D-WP(C)/16939/2025	NARAYAN ROUT	BIBHU PRASAD DAS	
	WP(C)/ /	MP		6992/2025
114	D-WP(C)/16004/2025	RAKESH PANDA	DEBASHISH KUMAR PANDA	
	WP(C)/10954/2025	MP		6993/2025
115	D-WP(C)/15607/2023	SAMARJIT MOHAPATRA	BIBEKANANDA BHUYAN	
	WP(C)/15607/2023	MP		6994/2025
116	D-WP(C)/3797/2025	ANIL KUMAR MINZ	TANMAY MISHRA	
	WP(C)/3102/2025	MP		6995/2025
117	D-WP(C)/16481/2025	DR. CHINMAYEE SWAIN	TANMAY MISHRA	
	WP(C)/11083/2025	MP		6996/2025
118	D-WP(C)/16956/2025	MAHANADI COALFIELDS LIMITED	HARIPAD MOHANTY	
	WP(C)/ /	MP		6997/2025
119	D-WP(C)/16948/2025	M/S BAJARANG METALICS LTD	JAGJIT SINGH CHHABRA	
	WP(C)/ /	MP		6998/2025
120	D-WP(C)/16948/2025	M/S BAJARANG METALICS LTD	JAGJIT SINGH CHHABRA	
	WP(C)/ /	MP		6999/2025

121	D-WP(C)/16948/2025 WP(C)/ /	M/S BAJARANG METALICS LTD MP	JAGJIT SINGH CHHABRA	7000/2025
122	D-WP(C)/16962/2025 WP(C)/11351/2025	M/S. SABYASACHI MAHAKUL, DHENKAN MP	SUDEEPTA KUMAR SINGH	7001/2025
123	D-WP(C)/16004/2025 WP(C)/10954/2025	RAKESH PANDA MP	DEBASHISH KUMAR PANDA	7002/2025
124	D-WP(C)/14956/2025 WP(C)/10553/2025	BIJAY SUKLA MP	TANMAY MISHRA	7003/2025
125	D-WP(C)/16963/2025 WP(C)/ /	JAI MAA DURGA SELF HELP GROUP, BALESSWAR MP	JAGJIT MOHAPATRA (2)	7004/2025
126	D-WP(C)/3402/2025 WP(C)/3711/2025	RAKOTI PRATYUSHA MP	M/S SARITA PANDA, S. YADAV, B. CHOUDHURY, A. SARANGI, MANA	7005/2025
127	D-WP(C)/8053/2025 WP(C)/6182/2025	SUMITRA SETHY MP	SHANTI PRAKASH MOHANTY	7006/2025
128	D-WP(C)/16964/2025 WP(C)/ /	BANSIDHAR BARIK MP	PRASANTA KUMAR SATAPATHY	7007/2025
129	D-WP(C)/16950/2025 WP(C)/ /	DIGAMBAR PATRO MP	KRISHNA CHANDRA SAHU	7008/2025
130	D-WP(C)/16971/2025 WP(C)/ /	SUJATA PRADHAN MP	ANURAG PATI	7009/2025
131	D-WP(C)/4168/2025 WP(C)/5918/2025	BHARAT KUMAR PATI MP	SUSHANTA KUMAR PRADHAN	7010/2025
132	D-WP(C)/16953/2025 WP(C)/ /	BIJAYA KUMAR PANDA MP	CHITRASEN PARIDA	7011/2025
133	D-WP(C)/16980/2025 WP(C)/ /	AVAMAYEE NAYAK MP	SARAT KUMAR ACHARYA	7012/2025
134	D-WP(C)/16751/2021 WP(C)/16751/2021	KALINGA WARRIORS MP	M/S.RAMDAS ACHARY, N.BARIK, MR.S.K.BEHERA, M/S.L.K.BEHERA,	7013/2025
135	D-WP(C)/16993/2025 WP(C)/ /	M/S SOCIETY FOR ENVIRONMENTAL PROMOTION AND MP	MANUMAN RESOURCE DEVELOPMENT (SEPHRD)	7014/2025
136	D-WP(C)/13866/2025 WP(C)/10307/2025	BRAJABANDHU BARIK MP	LAXMIKANTA MOHANTY	7015/2025
137	D-WP(C)/16996/2025 WP(C)/ /	KARTICK CHANDRA PATRA MP	SUMITRA MOHANTY	7016/2025
138	D-WP(C)/16973/2025 WP(C)/ /	GYANA RANJAN DAS MP	JYOTSNA RANI TRIPATHY	7017/2025
139	D-WP(C)/46951/2024 WP(C)/30430/2024	SABITARANI NAYAK MP	AKSHAYA KUMAR NAYAK	7018/2025
140	D-WP(C)/16994/2025 WP(C)/ /	SIBA SANKAR PATRO MP	ALOK KUMAR PANDA	7019/2025
141	D-WP(C)/16259/2025 WP(C)/10885/2025	BISWARANJAN MOHANTY MP	SUBHADUTTA ROURTRAY	7020/2025